

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100462/2014	Securities and Exchange Board of India Vs Ms Om Investment	Sharad Bansode
2	SEBI SPL CASE	100034/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MONARCH PROJECTS AND FINMARKETS LTD.	
<b><u>AWAING REPORT T.C.</u></b>				
3	SESSIONS CASE	101155/1988	State M.I.D.C. P.S. Vs Joseph Williams Peter 9	A.P.P.
4	SESSIONS CASE	100033/1989	STATE D N NAGAR p. sTN Vs KELWANKUMAR @ BABU GOVARDHANDAS SHARMA	APP
<b><u>APPEARANCE</u></b>				
5	SEBI SPL CASE	100001/2019	SEBI Vs MAHESH RAMDAS ADSUL	PP
6	SEBI SPL CASE	100002/2019	SEBI Vs MAHESH RAMDAS ADSUL	PP
7	SEBI SPL CASE	100006/2019	SEBI Vs MAHESH RAMDAS ADSUL	PP
8	SEBI SPL CASE	100007/2019	SEBI Vs MAHESH RAMDAS ADSUL	PP
<b><u>STEPS</u></b>				
9	SEBI SPL CASE	100076/2014	Securities And Exchange Board of India Vs Ms. Yanseloon Agrotech -Inida-Ltd.	
10	SEBI SPL CASE	100108/2014	Securities and Exchange Board of India Vs Raju B Shah	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SEBI SPL CASE	100215/2014	Securities and Exchange Board of India Vs Nirav Pandya	
12	SEBI SPL CASE	100221/2015	Securities and exchange Board of India Vs DSQ Holdings Ltd. and 3 others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 06-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SEBI SPL CASE	100093/2014	Securities and Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100094/2014	Securities and Exchange Board of India Vs CDP Fincap Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100136/2014	Securities and Exchange Board of India and Anr. Vs Ritwa Finvest Pvt. Ltd. and Ors.	
<b><u>HEARING</u></b>				
4	SEBI SPL CASE	100030/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. VIJAY BABUNA	
<b><u>EVIDENCE</u></b>				
5	SEBI SPL CASE	100051/2014	Securities and Exchange Board of India Vs Auani Plantations Ltd. and Ors.	
6	SEBI SPL CASE	100096/2014	Securities and Exchange Board of India Vs Fanky Texofood Industries Ltd. and Ors.	
7	SEBI SPL CASE	100256/2014	Securities and Exchange Board of India Vs Shila Baburo Suryavanshi	
8	SEBI SPL CASE	100310/2014	Securities and Exchange Board of India Vs Mangalaben A. Doshi	
<b><u>ORDER</u></b>				
9	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	
<b><u>DOCUMENTS</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SEBI SPL CASE	100033/2014	Securities and Exchange Board Of India Vs Laxmi Movers and Anr.	
11	SEBI SPL CASE	100140/2015	Securities and Exchange Board of India Vs Gibs Computers Ltd., and 3 others.	
12	SEBI SPL CASE	100203/2015	Securities and exchange Board of India Vs Shri Ujjwal Shende	
13	SEBI SPL CASE	100215/2015	Securities and exchange Board of India Vs Equity Investments	
14	SEBI SPL CASE	100053/2016	THE STATE OF SECURITIES AND EXCHANGE BOARD OF INDIA. Vs NAMOKAR CONSULTANTS PVT.LTD AND ORS.04	
<b><u>STEPS</u></b>				
15	SEBI SPL CASE	100166/2015	Securities and Exchange Board of India Vs Rajeshwari Alluri	
<b><u>REPORT</u></b>				
16	SESSIONS CASE	100369/1982	Pandurang Kashinath Sawant Vs Umesh Dnyaneshwar Mugnekar A- 4DF	
17	SESSIONS CASE	100910/1986	Bhandup Police Station. Vs Chandrakant @ Chandu Dattaram Bane 6 others.	P.P. ---
18	SESSIONS CASE	100671/1990	The State Matunga P.Stn. Vs Sukhdeo Shamrao Patil 1	

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 07-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100054/2014	Securities and EXchange Board of India Vs Shri. Sanjay Kothari	
2	SEBI SPL CASE	100226/2014	Securities and Exchange Board of India Vs Mahesh Tanvi	
3	SEBI SPL CASE	100444/2014	Securities and Exchange Board of India Vs Harvic Management Service Ltd and ors	Sharad Bansode
4	SEBI SPL CASE	100083/2015	Securities and Exchange Board of India Vs Amin Distributors and 1 Anr.	
<b>( Main Matter SEBI MA/0100152/2014)</b>				
5	SEBI SPL CASE	100050/2016	Securities and Exchange Board of India Vs M/s. Amrutleela Agra Forestry Ltd. and 7 others.	
6	SEBI MA	100013/2016	THE State SEBI Vs Jayesh V. Merchant	
7	SEBI MA	100030/2016	SEBI Vs Nitish Nayak	
8	SEBI SPL CASE	100011/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAJBHUSHAN DIXIT	pp
9	SEBI MA	100750/2020	Securities and Exchange Board of India Vs Mangabhai Valabhai Rathod	Chetan Mali
<b><u>STEPS</u></b>				
10	SEBI MA	100038/2016	THE STATE OF SECURITIES AND EXCHANG BOARD OF INDIA. Vs MILIND MHATRE	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SEBI MA	101253/2018	Securities and Exchange Board Of India Vs DSQ Holdings Ltd and Others	
12	SPL.CASE	269/2020	SEBI Vs SURESH MOTWANI AND ORS.10	PP
13	SPL.CASE	270/2020	SEBI Vs SUVIDHA SHARES AND SECURITIES AND ANR.01	PP
14	SPL.CASE	271/2020	SEBI Vs RAJKUMAR CHAINARAI BASANTANI	PP
15	SPL.CASE	234/2020	SEBI Vs MANDU INDUSTRIES LTD. (MIL).....3 OTH	PP
16	SPL.CASE	235/2020	SEBI Vs V.RAO BATHINA.....ORS	PP
<b><u>REPORT</u></b>				
17	SESSIONS CASE	100023/1986	Mainuddin Kadar Vs Bandra P.Stn. State	APP
18	SESSIONS CASE	100228/1984	The State Vs Gopi Pandi Nair @ Mani 1 Anr.	APP Mrs. Kasture SA
19	SESSIONS CASE	100984/1992	The State - Kurla P. S. Vs Umar hayat@ Umari Shahadat AliKhan	
20	SEBI SPL CASE	100193/2014	Securities and Exchange Board of India Vs Chandigarh Packing Products Ltd. and ors.	
21	SEBI SPL CASE	100250/2014	Securities and Exchange Board of India Vs Ms. Forward Exim Pvt. Ltd. and ors 3	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
22	SEBI SPL CASE	100372/2014	Securities and Exchange Board of India Vs MS Abor Vitae Investment ltd.	Dipak Lingot

**( Main Matter SEBI MA/0100080/2014)**

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 08-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b>HEARING</b>				
1	CRI REV APP	100598/2004	SEBI Vs B.PL Ltd. and others	
2	CRI REV APP	100599/2004	SEBI Vs BPL Ltd. and ors.	
3	CRI REV APP	100600/2004	SEBI Vs BPL Ltd. and ors.	
4	CRI REV APP	100601/2004	SEBI Vs BPL Ltd. and ors.	
5	CRI REV APP	100727/2004	SEBI Vs Arjun J. Shah and ors	
6	SEBI SPL CASE	100101/2014	Securities and Exchange Board of India Vs Shri. R.K. Goyal	
7	SEBI SPL CASE	100116/2015	Securities and Exchange Board of India Vs Ransi Software India Ltd., and 3 others.	
8	SEBI SPL CASE	100168/2015	Securities and Exchange Board of India Vs Ashish P. Shah.	
9	SEBI SPL CASE	100234/2015	Securities and exchange Board of India Vs Rajesh C. Talsania	
<b>CHARGE</b>				
10	SEBI SPL CASE	100074/2015	Securities and Exchange Board of India Vs Harvic Managment Services Ltd. and 2 ors.	



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SEBI SPL CASE	100048/2016	Securities and Exchange Board of India Vs M/s. Jem Fiscal Ltd. and one other	
<b><u>ORDER</u></b>				
12	SEBI SPL CASE	100027/2014	Securities and Exchange Board of India Vs Sagar Green Gold Plantations Group Pvt. Ltd. and Ors.	
<b><u>REPLY/SAY</u></b>				
13	SEBI SPL CASE	100183/2015	Securities and Exchange Board of India Vs Yogi Leasing and Finance Ltd., and 6 others.	
<b><u>REPLY UNREADY</u></b>				
14	SEBI SPL CASE	100457/2014	Securities and Exchange Board of India Vs Mr. Sunil Shares and Stock pvt. ltd adn ors	Arun Kumar
<b>( Main Matter SEBI MA/0100150/2014)</b>				
<b><u>CITATION</u></b>				
15	SEBI SPL CASE	100154/2014	Securities and Exchange Board of India Vs Ms. Damyayanti Finvest Pvt. Ltd.	
16	SEBI SPL CASE	100047/2016	Securities and Exchange Board of India Vs M/s. CDP Fincap Pvt. Ltd. and others.	
<b><u>REPORT</u></b>				
17	SESSIONS CASE	100397/1985	The State Tilk Nagar P. Stn Vs Anant Mahadev Bhalerao	
18	SESSIONS CASE	100597/1987	State -Malad P.Stn Vs Rajan @ Rajendra Anant Amberkar and Oth	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	101175/1989	State-Agripada P.stn Vs Jogi Pananalal Maheshkar	APP
20	SESSIONS CASE	100114/1994	State Sewree P S Vs Mohd.Yunus Yusuf Khan DF	
21	SESSIONS CASE	101179/1988	StateD. N. Nagaar P.S. Vs Gangadhar Sanjeeva Shetty 3	A.P.P.
22	SESSIONS CASE	100912/1993	The State Vakola P. Stn. Vs Nambiraj @ Nabi Armogam Kolar Ors.	
23	SEBI SPL CASE	100385/2014	Securities and Exchange Board of India Vs Ms. Indasia Holdening Pvt. Ltd. and Ors.	Dipak Lingot
<b>( Main Matter SEBI MA/0100186/2014)</b>				
24	SEBI SPL CASE	100255/2015	Securities and Exchange Board of India Vs Jitendra Kumar Mannanlal Jain, Usha Mehta, Arun Manohar Sakpal, Dilip S. Rathod	
<b>( Main Matter SEBI MA/0100213/2014)</b>				
25	SEBI SPL CASE	100073/2016	Securities and Exchange Board of India .. Complainant Vs Navghan Rambhai Gadhavi .. Accused	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SEBI SPL CASE	100156/2014	Securities and Exchange Board of India Vs Ms Prabha Steel Industries Ltd. and Ors.	
<b>EVIDENCE</b>				
2	SEBI SPL CASE	100223/2014	Securities and Exchange Board of India Vs Sahara Housing Investment Corporation Ltd. and Ors.	
3	SEBI SPL CASE	100224/2014	Securities and Exchange Board of India Vs Sahara India Real Estate and Ors	
4	SESSIONS CASE	100466/2019	The State of Maharashtra - Juhu Police Station Vs Pinto Hridayram Nishad and Ors. 01	APP
<b>ORDER</b>				
5	SEBI SPL CASE	100043/2014	Securities and Exchange Board of India Vs Ms. Ajaymera Securities	
6	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
7	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
8	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	

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9	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	
10	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
11	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
12	SEBI SPL CASE	100207/2015	Securities and exchange Board of India Vs Swadeshi Plantations Ltd. and 3 others	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
13	SEBI SPL CASE	100110/2014	Securities and Exchange Board of India Vs Agro Links Ltd. and Anr.	
14	SEBI SPL CASE	100182/2014	Securities and Exchange Board of India Vs Kvee Rajenthiran, Director Aurknit Exports - Inida Ltd. and Ors.	
15	SEBI SPL CASE	100032/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs FIRST GLOBAL STOCK BROKING PVT.LTD.	
<b><u>STAYED BY DISTRICT COURT</u></b>				
16	SEBI SPL CASE	100361/2014	Securities and Exchange Board of India Vs Chandrakant Patel	Manish Bundel
<b>( Main Matter SEBI MA/0100168/2014)</b>				
17	SEBI SPL CASE	100075/2015	Securities and Exchange Board of India Vs Saurabh H. Bora	

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18	SEBI SPL CASE	100091/2015	Securities and Exchange Board of India Vs Ms Zillion Pharmachem Ltd. and 3 ors.	
<b>( Main Matter SEBI MA/0100137/2014)</b>				
19	SEBI SPL CASE	100177/2015	Securities and Exchange Board of India Vs Mega Corporation Ltd., and 6 others.	
20	SEBI SPL CASE	100014/2016	Securities and Exchange Board of India Vs Suman Motels Ltd. and others	
21	SEBI SPL CASE	100045/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. ENDEE COMMERCIAL STOCK	
22	SEBI SPL CASE	100056/2016	THE SECURITIES AND EXCHANGE BOARD OF INDIA. Vs SAMRUDDHA JEEVAN FOODS INDIA LIMITED AND ORS.04	Law Global.
<b><u>REPLY/SAY</u></b>				
23	SEBI SPL CASE	100072/2014	Securities and Exchnge Board of India Vs Onlooker Investment Pvt. Ltd. and Anr.	
24	SEBI SPL CASE	100229/2015	Securities and exchange Board of India Vs Bhupali Securities and 2 others	
25	SEBI SPL CASE	100245/2015	Securities and exchange Board of India Vs Coverage and consultants Ltd. and 2 others	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
26	SEBI SPL CASE	100004/2017	Securities and Exchange Board of India ... Complainant Vs M/s Yashraj Containeurs Limited and 6 ors.	
<b><u>APPEARANCE</u></b>				
27	SEBI SPL CASE	100193/2015	Securities and Exchange Board of India Vs Enkay Texofood Industries Limited and five others	
28	SEBI SPL CASE	100071/2016	Securities and Exchange Board of India ... Complainant Vs Deccan Chronicle Holding Ltd. and 6 ors.	
29	SEBI SPL CASE	100019/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs ROONGTA RISING STOCK PVT LTD....OTH 49	pp
30	SEBI SPL CASE	100005/2019	SEBI Vs SUNIL PUROHIT	PP
31	SEBI SPL CASE	100027/2019	SEBI Vs ABHAY RAM DAHIYA AND ANOTHER 01	PP
32	SPL.CASE	227/2020	SEBI Vs SANTOSH NARVEKAR	pp
<b><u>CITATION</u></b>				
33	SEBI SPL CASE	100065/2014	Securities And Exchange Board of India Vs Dilip Sudhanar Pendse	
<b><u>REPORT</u></b>				
34	SESSIONS CASE	101538/1994	The State RAK Marg Police Station Vs Sadruddin Salauddin Malik	
35	SESSIONS CASE	101274/1998	State R.C.F. P.Stn.0 Vs Shabu Kutty.	APP

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36	SESSIONS CASE	101423/1996	Matunga P.Stn. Vs Shankar Suresh Thever 1	Public Prosecutor  Shri Jagdish Shetty
37	SEBI SPL CASE	100035/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHAIK AMEER BASHA	pp
38	SEBI SPL CASE	100037/2019	SEBI Vs VEERBHADRA RAO DANDAMUDI	PP
39	SEBI SPL CASE	100038/2019	SEBI Vs SHIVCHARAN S. KASHYAP	PP
40	SEBI SPL CASE	100040/2019	SEB Vs PRK Venkatamurthi	PP
41	SEBI SPL CASE	100041/2019	SEB Vs Avijit Shah	PP